Completion of Recovery Certificate No. 8934 of 2025 against Pinal Rajeshbhai Mehta (PAN: AITPM2959F) in the matter of Jay Energy & S. Energies Limited.

Recovery Certificate No. RC 8934 of 2025 dated October 28, 2025 was drawn against Pinal Rajeshbhai Mehta (PAN: AITPM2959F) for a sum of Rs. 1,94,000/-(Rupees One Lakh Ninety-Four Thousand only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudication Officer vide Order No. JS/DJ/85-97/2017-18 dated 31/01/2018 in the matter of Jay Energy & S. Energies Limited.

In view of the payment of outstanding amount due under the Recovery Certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 and rule 12 of the Second Schedule to the Income-tax Act, 1961.

28.11.2025 Ahmedabad



पूजा ढींगरा / Pooja Dhingraa वस्ती अधिकारी एवं उपमहाप्रबंधक Recovery Officer & Deputy General Manager भारतीय प्रतिभूति और विनिमय बोर्ड Securities and Exchange Board of India अहमवाबाव / Ahmedabad

RECOVERY OFFICER